GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:7251 ANSWERED ON:14.05.2002 RELEASE OF GRANTS FOR DEVELOPMENT OF PRIMITIVE TRIBAL GROUPS GOWDAR MALLIKARJUNAPPA

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government purpose of Krnataka has submitted a proposal to the Union Government for Centrally Sponsored Scheme for Development of Primitive Tribal Groups for release of grants on July 26, 2002;

(b) if so, whether the proposal has been sent for release of Rs. 95.44 lakhs for the development of Primitive Tribal Groups to be implemented through the ITDPs;

(c) if so, whether the Union Government have approved and released the funds for the proposal; and

(d) if not, the time by which it is likely to be approved and funds are likely to be released?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (d) the Government of Kamataka had submitted a proposal for development of Primitive Tribal Groups (PTGs), under the Central Sector Scheme of Development of PTGs on 23-6-2001 to be implemented through the Integrated Tribal Development Projects (ITDPs). The proposal was examined and an amount of Rs.96.94 lakhs was accordingly released during 2001-02 to the Government of Karnataka.